## Logix Infrastructure Private Limited

List of operational creditors (Other than Workmen and Employees and Government Dues) as on 27.01.2024, based on claims received till 25.11.2023

					8			0/ of		Amount of			
			Amount of		Amount		Mhothor	% of	A manual of	any mutual		A maximum of	
		A	Amount of Claim	Noture of	covered by			Voting		dues, that			
Sr No.	Name of creditor	Amount claimed	Admitted			Covered by Guarantee		Share in CoC	contingent claim	may be set- off		claim under verification	, i i
31 NO. 1	A To Z Facilitators Private Limited	5534488	4095675		Interest	Guarantee	No	0	Claim	011	1438813	vernication	any
	A TO Z FACIIITATORS Private Limited	5534488	4095075	Unsecured	0	0	INO	0	0	0	1438813	0	
2	Action Wood Products Private Limited	272338	1/70/8	Unsecured	0	0	No	0	0	0	124390	0	
	Action wood Froducts Fridate Enriced	272550	147540	onsecured	0	0	NO	Ŭ	0	0	124330	0	
3	Advance Panels & Switchgears (P) Ltd	8172812	0	Unsecured	0	0	No	0	0	0	0	8172812	
4	Balaji Action Buildwell Private Limited	393343	393343	Unsecured	0	0	No	0	0	0	0	0	
	Colliers International (India) Property												
5	Services Pvt. Ltd	11231961	7610836	Unsecured	0	0	No	0	0	0	3621125	0	
6	Feedback Infra Pvt. Ltd.	18624016	0	Unsecured	0	0	No	0	0	0	18624016	0	
7	Link Intime India Pvt. Ltd	106200	0	Unsecured	0	0	No	0	0	0	106200	0	
8	Pristine Utilities Private Limited	6135751	5625645	Unsecured	0	0	No	0	0	0	510106	0	
9	Servotech Electricals Pvt. Ltd	7070033	0	Unsecured	0	0	No	0	0	0	0	7070033	
10	Saxena Singhal & Vaid	922728	708000	Unsecured	0	0	No	0	0	0	214728	0	
	Gazel Suffolk India (Prop. Rahul												
11	Sharma)	4187987	3886866	Unsecured	0	0	No	0	0	0	301121	0	
12	Indiabulls Investment Advisors Limited	10969616	0	Unsecured	0	0	No	0	0	0	10969616	0	
12	Pes Electrical Pvt. Ltd	2569025	0	Unsecured	0	0	No	0	0	0	2569025	0	
15		2505025	0	onsecureu	0	0	110		0	0	2303023	0	
	Total	76190298	22468313	0	0	0		0	0	0	38479140	15242845	

NOTE:-

1 List of Creditors is subject to amendment / modification/ insertion/ deletion as applicable from time to time under respective sections/ provision of IBC 2016 and IBBI (CIRP) Regulations or as per direction of Hon'ble Adjudicating Authority.

2 Required detail/ clarifications yet to be received for amount pending under verification